

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 880/2015

IN THE MATTER OF:

Bristol Enterprises Pvt. Ltd. & Ors.

.....Petitioner

SECTION : UNDER SECTION 391(2) & 394

Order delivered on 16.08.2017

Coram:

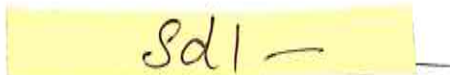
CHIEF JUSTICE M.M. KUMAR
Hon'ble President

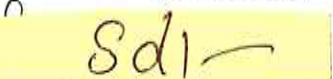
R. VARADHARAJAN
Hon'ble Member (J)

For the Petitioner(s)	:	Shri Mukesh Sukhija, Advocate
For Regional Director (NR) Delhi	:	Shri Manish Raj, Company Prosecutor
For OL (Delhi)	:	Ms. Chetana Kandpal, Company Prosecutor

ORDER

On account of paucity of time, matter is adjourned to 07.09.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
(MEMBER JUDICIAL)

16.08.2017
Vineet